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Gujarat Forensic Sciences University (Amendment) Act, 2014

27 OF 2014

[29 November 2014]

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AN ACT

further to amend the Gujarat Forensic Sciences University Act, 2008.

It is hereby enacted in the Sixty-fifth Year of the Republic of India as follows:-

1. Short title. :-

This Act may be called the Gujarat Forensic Sciences University (Amendment) Act, 2014.

2. Amendment of section 8 of Guj. 17 of 2008. :-

In the Gujarat Forensic Sciences University Act, 2008, in section 8, -

- (1) in sub-section (2), in clause (iii), for the words "sixty-five years", the words "seventy years" shall be substituted;
- (2) for sub-section (3), the following sub-section shall be substituted, namely:-
- "(3) The Director General shall hold office for a term of three years and shall be eligible for re-nomination for more than one term.".